

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 372
(To be answered on the 19th July 2018)**

SETTING UP OF NEW AIRPORTS

**372. SHRIMATI V. SATHYA BAMA
ADV. NARENDRA KESHAV SAWAIKAR**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): whether a proposal for setting up of new airports in various parts of the country is under consideration of the Government and if so, the details thereof;
- (b): whether the Government has identified the cities where new airports are likely to come up;
- (c): if so, the details thereof together with the criteria for the selection;
- (d): whether the Government would invite foreign investment for the purpose, if so, the details thereof;
- (e): whether the Government has any plans for the construction of new airports in Tamil Nadu particularly at Hosur and Rameshwaram and if so, the details thereof and if not, the reasons therefor; and
- (f): the total estimated cost of the said project and the details of the funds to be disbursed for the same?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): The Government of India, Ministry of Civil Aviation (MoCA) has granted "in principle" approval for setting up of 20 Greenfield airports in the country namely Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Bijapur, Gulbarga, Hasan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Dabra in Madhya Pradesh, Pakyong in Sikkim, Karaikal in Puducherry, Kushinagar in Uttar Pradesh, Dholera in Gujarat, Dagadarthi Mendal, Nellore Dist, Bhogapuram in Vizianagaram District near Visakhapatnam and Oravakallu in Kurnool District in Andhra Pradesh, Hirasar in District Rajkot, Gujarat and Noida International Airport, Jewar in Uttar Pradesh.

(d): Foreign investment in development of airports is already permissible

under the FDI Policy of the Government of India. However, the promoters of Greenfield Airport can develop airport in PPP mode which may include foreign investment/partners.

(e): No Madam. At present, no proposals for construction of new greenfield airports at Hosur and Rameshwaram are under consideration with Union Government.

(f): Does not arise in view of (e) above.

SHRI/MA/17/SATHYA RAMA

ADV. NARENDRA KESHAV SAWAIKAR

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether a proposal for setting up of new airports in various parts of the country is under consideration of the Government and if so, the details thereof;

(b) whether the Government has identified the cities where new airports are likely to come up;

(c) if so, the details thereof together with the criteria for the selection;

(d) whether the Government would invite foreign investment for the purpose, if so, the details thereof;

(e) whether the Government has any plan for the construction of new airports in Tamil Nadu particularly at Hosur and Rameshwaram and if so, the details thereof and if not, the reasons therefor; and

(f) the total estimated cost of the said project and the details of the funds to be disbursed for the same?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

श्री. जयंत सिंघा

(श्री. जयंत सिंघा)

(a) to (e): The Government of India, Ministry of Civil Aviation (MoCA) has granted "in principle" approval for setting up of 30 Greenfield airports in the country namely Moqa in Goa, Navi Mumbai, Shirdi and Sindhadurg in Maharashtra, Rajapur, Galdarga, Hassan and Shimoga in Karnataka, Kannur in Kerala, Prayagraj in West Bengal, Dabra in Madhya Pradesh, Pakyong in Sikkim, Karail in Punjab, Kashi Nagar in Uttar Pradesh, Dholera in Gujarat, Dabadi in Madhya Pradesh, Sakti Bhogonur in Visakhapatnam District near Visakhapatnam and Gharabahu in Karaul District in Andhra Pradesh, Bikaner in District Bikaner, Gujarat and Noida International Airport, Noida in Uttar Pradesh.

(b): Foreign investment in development of airports is already permissible.